

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 29th June, 2022.

No. LJ (A) 89/2021/62 - In exercise of powers conferred under Section 25 of the Code of Criminal Procedure Code, 1973 the Governor of Meghalaya is pleased to appoint the following Advocates as Asst. Public Prosecutor/Asst. Govt. Pleader with their headquarter in the District as indicate against each with immediate effect and until further orders: -

District	Name	Headquarter
Ri-Bhoi, Nongpoh	1. Smti Quilinda Mawphniang	Nongpoh
	2. Smti Monica Namsaw	Nongpoh
East Khasi Hills, Shillong	1. Smti Gitanjali Sharma	Shillong
	2. Smti Lalmuankimi Kiangte	Shillong
	3. Smti Ana A. Sangma	Shillong
	4. Mrs. Michelle Kynta	Shillong
	5. Miss Grazelle D. Kynta	Shillong
	6. Miss. Patricia Kharkongor	Shillong
	7. Miss Runachwa Suchiang	Shillong

Sd/-
Secretary to the Govt. of Meghalaya,
Law Department.


Memo No. LJ (A) 89/2021/62-A,

Dated Shillong, the 29th June, 2022.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioners, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
4. The District & Session Judges, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
5. The Superintendents of Police, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Advocates concerned. Charge report of assuming charge as Asst. Public Prosecutor/Asst. Govt. Pleader along with contact No. should also be furnished to this Department. This appointment will be reviewed after every 6 (six) months.
8. The Secretary, High Court Bar Association, Shillong.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. The Treasury Officer, East Khasi Hills, Shillong / Ri-Bhoi, Nongpoh.
11. Law (B) Department.
- ✓ 12. DEO, Law Department.
13. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.